

sum of Rs 6,783 has so far been spent and a further sum of Rs 8,000 is expected to be spent during 1973-74. Every endeavour is being made to complete the work as early as possible.

Complaints against D.A.O., Western Railway, Ajmer

2210 SHRI R. P. DAS: Will the Minister of RAILWAYS be pleased to state

(a) whether a number of complaints have been received by Government against the Divisional Accounts Officer, Western Railway, Ajmer

(b) whether the recognised Union also demanded action against the said officer in connection with above complaints and

(c) if so, the nature of the complaints and the action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI): (a) Yes

(b) Yes

(c) The nature of the allegations in the various complaints is briefly as follows—

- (i) misuse of metal pass for private journeys
- (ii) malpractices in the finalisation of tenders and awards of contracts,
- (iii) misuse of funds collected for Jawans of the Territorial Army
- (iv) withholding of payments to workers of Ajmer Division
- (v) transfer of Traffic Inspectors of Accounts in the mid-session of the academic year,
- (vi) irregularities in payment to certain staff in June, 1973;

(vii) favouritism in the award of a handling contract.

The last two allegations are still under examination. The other allegations are still under examination. The other allegations of malpractice against the officer were enquired into and found to be unsubstantiated though some procedural irregularities were noticed. In respect of allegations attracting the vigilance angle, the Central Vigilance Commission were also consulted.

Representation by Railway Employees for Abolition of Second Class

2211 SHRI AJIT KUMAR SAHA: Will the Minister of RAILWAYS be pleased to state

(a) whether Government have received representation from the Railway Employees in regard to the abolition of Second Class and

(b) if so, the demand of the employees and the decision taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI): (a) Yes

(b) The demand is that Railway employees entitled to II Class passes should be permitted to travel by I Class. The question of the revision of pay limits for eligibility to the various classes of railway accommodation will be examined after a decision in regard to the pay scales recommended by the III Pay Commission is taken.

Supply of Winter Uniforms to Safai-walas Working on Railways

2212 SHRI AJIT KUMAR SAHA: Will the Minister of RAILWAYS be pleased to state

(a) whether the Uniforms Committee has submitted its recommendations; and